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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1335/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Sai Estate Consultants Chembur Pvt. Ltd.
V/s.
Kings Empire Heights Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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17A

Mahesh Singh Counsel



for Nitesh Kudalkar ~~counsel~~

Adv. Chirag Modi
with Adv. Parika
Singh Advocate



FIROZ BHARUCHA
A/W RUSHAD IRANI

1/B PURAZAR FOUZDAR

ADVOCATES

R.S 

For Operational
Creditor

ORDER

CP No. 1335/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 08.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)